

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

19. MA 2748/2019 IA 1900/2021 MA 3836/2019 IA 1708/2020  
IN C.P. (IB)/3585(MB)2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2024**

**NAME OF THE PARTIES:-** MA 1520/2019 Vineet K Chaudhary  
V/s  
JSW Cement Ltd  
**IN THE MATTER OF**  
ICICI Bank Limited  
V/s  
Gitanjali Gems Ltd

**Section: Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**MA 2748 of 2019 and IA 1900 of 2021**

Present:- Counsel, Atul Sharma a/w Saahil Memon and Pranshul Kulshetra  
appeared for the Applicant/RP through VC.  
None present on behalf of the CoC.

List this matter on **05.09.2024**.

**MA 3836 of 2019 and IA 1708 of 2020**

Present:- None present on behalf of the Applicant.

List this matter on **05.09.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**